

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
JODHPUR BENCH, JODHPUR

ORDER SHEET

APPLICATION No.

of

Applicant(s):

Respondent(s) :

Advocate for

Respondent(s) :

Applicant(s) :

Notes of the registry

Orders of the Tribunal

OA No. 423/2013

Date of Order : 03.08.2016

Mr A.K. Kaushik, Counsel for applicant.

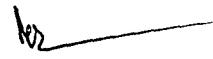
Mr Rameswar Dave, Counsel for respondents.

Ld. Counsel for respondents submitted that relief sought by the applicant has already been granted.

Ld. Counsel for applicant also does not want to press this OA further.

As the relief sought by the applicant has already been granted, the OA is disposed of accordingly. There is no order as to costs.


[Praveen Mahajan]
Administrative Member


[Dr Murtaza Ali]
Judicial Member

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